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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/54/2016
NAME OF THE PETITIONER(S) : M. Othiswami & Another
NAME OF THE RESPONDENT(S) : Vijaya Raja Agro Hi-Tech Private Limited & 4 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	ROHAN RAJASEKARAN	Proxy Counsel For PETITIONER	
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ORDER

Proxy representing the counsel on record for petitioner present and stated that the counsel could not attend before the Tribunal due to personal inconvenience. He prayed for time to make submissions. Counsel for respondents present. Time is extended at request. Put up on 18.01.2018.

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K Anantha Padmanabha Swamy
Member (Judicial)